GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:211 ANSWERED ON:22.02.2013 DISINVESTMENT OF CPSES

Bali Ram Dr. ;Siddeswara Shri Gowdar Mallikarjunappa;Siricilla Shri Rajaiah;Sugavanam Shri E.G.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has selected some Central Public Sector Enterprises (CPSEs) for disinvestment and fixed a target for revenue generation therefrom during the year 2012-13;
- (b) if so, the details thereof and their percentage share of disinvestment along with the options explored for such disinvestment;
- (c) the progress made along with present status in regard to disinvestment of CPSEs and amount realised therefrom, against the revenue target fixed, CPSE-wise;
- (d) the policy of the Government in regard to utilization of the revenue generated through such disinvestment;
- (e) the steps taken or proposed to be taken for achievement of the set target and protect the interests of employees of such CPSEs; and
- (f) whether Union Government has received any request for not making disinvestment of any CPSE, if so, the details thereof and response of the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S.PALANIMANICKAM)

completed / to be completed are as under:

(a) to (c) Yes, Sir. For the year 2012-13, the budgetary target for disinvestment receipts has been fixed at `30,000 crore. The details of the disinvestment transactions

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Sl. No. Name of the CPSE % of dis- Method of disinvestment Amount
    investment realized
          (Rs. in
          crore)
Transactions completed during 2012-13
1 National Building 10 Initial Public Offer 124.97
Construction
Corporation Ltd.
2 Hindustan Copper Ltd. 5.58 Offer for Sale of 807.03
      Shares by Promoters
      through Stock
      Exchange Mechanism
3 NMDC Ltd. 10 Offer for Sale of 5973.27
      Shares by Promoters
      through Stock
      Exchange Mechanism
4 Oil India Ltd. 10 Offer for Sale of 3141.51
      Shares by Promoters
      through Stock
      Exchange Mechanism
5 NTPC Ltd. 9.5 Offer for Sale of 11457.54
      Shares by Promoters
      through Stock
      Exchange Mechanism
      Total
               21504.32
Transactions to be completed during 2012-13
1 National Aluminium 12.15 Offer for Sale of Shares by Promoters
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through Stock Exchange Mechanism

2 MMTC Ltd. 9.33 Offer for Sale of Shares by Promoters

Company Ltd.

through Stock Exchange Mechanism

3 Rashtriya Chemicals & 12.50 Offer for Sale of Shares by Promoters
Fertilizers Ltd. through Stock Exchange Mechanism

4 Steel Authority of India Ltd. 10.82 Offer for Sale of Shares by Promoters through Stock Exchange Mechanism

- (d) The above proceeds would be used for funding the capital expenditure in social sector schemes identified by Planning Commission and Department of Expenditure.
- (e) Disinvestment is carried out as per disinvestment policy of the Government. The interests of the employees are not affected as only minority stake is being disinvested.
- (f) Central Trade Unions have demanded stoppage of disinvestment as a matter of their policy. However, disinvestment of minority stakes is carried out as per policy of the Government.